

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.227/2001

Monday this the 5th day of March, 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

Sebastian D' Souza, aged 48,
S/o Francis D' Souza,
Inspection Jeep Driver,
Kasargod Postal Division,
Kasargod, residing at
Keluguppe, Kudlu Village,
Taluk Kasargod,
Ramadasnagar PO.

...Applicant

(By Advocate Mr.G.Sasidharan Chempazhanthiyil (rep.))

V.

1. Superintendent of Post Offices,
Kasargod.
2. Chief Postmaster General,
Kerala Circle,
Thiruvananthapuram.
3. Director General,
Postal Department,
Dak Bhavan, New Delhi.
4. Union of India, represented by
its Secretary, Ministry of
Communications, New Delhi.

...Respondents

(By Advocate Mr. TC Krishna, ACGSC)

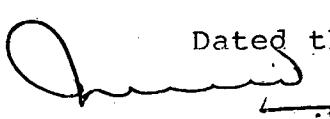
The application having been heard on 9.3.2001, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time,
learned counsel for the applicant seeks permission to
withdraw this application with liberty to take up the
matter with the departmental authorities. Hence, the
application is dismissed as withdrawn granting the
liberty sought. No costs.

Dated the 5th day of March, 2001


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

S.